

oil and higher prices in international oil market. The details are given below :

Item	Unit	Apl.-June 1995*	Apl.-June 1996*	%age (increase)
Gross Imports:				
(a) Qty : Crude Oil	Mn. Tonnes	5.95	7.95	33.6
Pol. Products	"	4.60	5.83	26.7
Total (a)	"	10.55	13.78	30.6
(b) Value : Crude Oil	Rs. Crores	2431	3853	58.5
Pol. Products	"	2545	4069	59.9
Total (b)	"	4976	7922	59.2

* : Provisional

[Translation]

Employment

4284. SHRI NAMDEO DIWATHE : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether any new proposal is under the consideration of the Government in regard to provide employment to all the educated, uneducated, skilled/unskilled persons in the country particularly in Maharashtra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). There is no new proposal under consideration of the Central Government, Expansion of employment opportunities through growth of sectors and sub-sectors with high employment intensity such as agriculture, agro and rural industries, rural infrastructure, small and and the decentralised manufacturing sector, urban informal sector and services is a thrust area in the Five Year Plans. Special Employment Schemes are being implemented in Maharashtra also. Policies for employment generation will be examined by the reconstituted Planning Commission, for the formulation of the Ninth Five Year Plan.

Permission for Construction of Additional Rooms

4285. SHRI PANKAJ CHOWDHARY : Will the PRIME MINISTER be pleased to state :

(a) whether a Committee was set up some years back by DDA to give its recommendation for granting permission for construction of one or two additional

rooms in the ten or more than ten years old DDA flats keeping in view the increased number of family members and their requirement;

(b) if so, the recommendations made by the said Committee; and

(c) whether such permissions were ever given in the past also?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). The Delhi Development Authority has reported that no such committee was set up. However, on the recommendations/requests from the Residents' Welfare Associations of the Group Housing pockets, it has been permitting small additions/alterations for the construction of verandah/room where these are not affecting the light and ventilation of the existing accommodation.

Nehru Rozgar Yojana

4286. SHRI K.S.R. MURTHY : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of India release Rs. 63185.21 lakhs to the State Governments under Nehru Rozgar Yojana during the period 1989-90 to 1995-96;

(b) whether it is also a fact that the States have utilised only Rs. 54247.77 lakhs during this period;

(c) whether the unutilised amount of Rs. 42170.20 lakhs belongs to the State Governments;

(d) whether most of the State Governments have not released their share under the scheme;

(e) if so, the details thereof; and

(f) the State-wise details of the amounts released under the scheme for the last five years?